



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार /Government of India



No. C-1/2/(2)/2021- B AND CS(2)

Dated 29 December 2022

To,

Shri Apurva Chandra,  
Secretary,  
Ministry of Information and Broadcasting (MIB),  
Shastri Bhawan,  
New Delhi- 110001


**Subject: Recommendations on “Renewal of Multi-System Operators (MSOs) Registration”- regarding.**

Please refer to Ministry of Information and Broadcasting (MIB) letter No. N-45001/6/2020-DAS dated 07.02.2022.

2. In this regard, TRAI had issued a Consultation paper on ‘Renewal of Multi-System Operators (MSOs) Registration’ on 20<sup>th</sup> July 2022 for comments of stakeholders.
3. After considering all comments received from stakeholders during consultation process and further analysis of the issues, the Authority has finalised its recommendations, which is enclosed herewith.
4. In keeping with the practice, a copy of this letter along with the response is being placed on the website of TRAI [www.trai.gov.in](http://www.trai.gov.in).

This letter is issued with the approval of the Authority.

**Encl:** as above

  
(V. Raghunandan)  
Secretary, TRAI